[पुस्तकालय में रखी गई। (क) से (ग) के लिये देखिये सं० एल० टी०--4117/87

Papers Laid

(vi) 1985-86 के वर्ष के लिए भारतीय प्रबंध संस्थान, बंगलौर के लेखा-परीक्षित वार्षिक लेखाओं को निर्धारित अविधि के भीतर सभा पटल पर न रखे जाने के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। देखिये मं० एला टी -- 4122/87]

(vii) 1985-86 के वर्ष के लिए भारतीय प्रबंध संस्थान, भ्रहमदाबाद के बर्धिक प्रतिवेदन ग्रौर लेखाग्रों को निर्धारित धवधि के भीतर सभा पटल पर न रखे जाने के कारणों को दर्शाने वाला विवरण।

प्रिस्तकालय में रखी गई। देखिये सं एल ० टी ० --- 4123/87]

I. Report and Accounts (1985-86) of the Salar Jung Museum, Hyderabad and related papers

II. Report and Audited Accounts (1985-86) of the Sangeet Natak Akademi, New Delhi and related

papers.

III. Report and Accounts (1985-86) of the National Institute for Training in Industrial Engineering, Bombay and related papers

IV. Corrigendum to the document entitled 'National Policy on Education-1986-Programme of Action.'

श्रीमती कृष्णा साही : श्रीमन् में निम्नलिखित पत्र भी सभा पटल पर रखती हं--

(viii) (क) 1985-86 के वर्ष के लिए सोलार जंग संग्रहालय हैदराबाद का वार्षिक प्रतिवेदन ग्रौर लेखे।

(ख) संग्रहालय के कार्यकरण की सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हए विलम्ब के कारणों को दर्शनि वाला विवरण।

(५स्तकालय में रखी गई। (क) से (ग) के लिये **देखिये** सं० एल टी०--4200/87]

(ix) (क) 1985-86 के वर्ष के लिए संगीत नाटक ग्रकादमी, नई दिल्ली का वर्धिक प्रतिवेदन ग्रौर लेखापरीक्षित लेखे।

(ख) प्रकादमी के कार्यकरण सरकार द्वारा सभीका।

(ग) ऊपर (क) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शनि वाला विवरण ।

(पुस्तकालय में रखी गई (क) से (ग) के लिये देखिये सं एल ेटी ----4202/87

(X) (क) 1985-86 के वर्ष के लिए राष्ट्रीय श्रीद्योगिक इंजीनियरी प्रशि-अण संस्थान, बम्बई का वार्षिक प्रतिवेदन।

(ख) 1985-86 के वर्ष के लिए राष्ट्रीय श्रीद्योगिक इंजीनियरी प्रशिक्षण संस्थान, बम्बई के वार्षिक लेखे तथा उन पर लेखापरीक्षा प्रतिदेदन।

(ग) संस्थान के कार्यकरण की रार-कार द्वारा समीक्षा।

(घ) ऊपर (क) ग्रीर (ख) उल्लिखित पत्नों को सभा पटल रखते में हुए विलम्ब के कारणों को दर्शाने वाला विवरण।

[पुस्तकालय में रखी गई। (क) से (घ) के लिये देखिये सं एल टी ---4121/87

(xi) राष्ट्रीय शिक्षा नीति--1986 कार्रवाई योजना नामक दस्तावेज का श्द्धिपत्न ।

[पुस्तक।लय में रखी गई। देखिये सं०

Report and Accounts (1985-86) of the National Institute of Public Co-operation and Child Development, New Delhi and related papers

एल ०टी०---4124/87]

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH FAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI-MATI MARGARET ALVA): Sir I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Annual Report and Accounts of the National Institute of Public Co-operation and Child Development, New Delhi, for the year 1985-86, together with Audit Report on the Accounts.
- (ii) Review by Government on the working of the Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library, See No. LT-4125/87 for (i) to (iii)]

- I. Report and Accounts (1985-86) of the Hindustan Teleprinters Limited, Madras and related papers
- II. Statement giving reasons for the delay in laying the Department of Telecommunications' notification G.S.R. No. 314, dated the 26th April, 1986

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): Sir, I lay on the Table—

- I. (I) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Twenty-fifth Annual Report and Accounts of the Hindustan Teleprinters Limited, Madras, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the Company.
- (2) Statement (in English and Hindi) giving reasons for the delay

in laying the papers mentioned at (1) above.

on the Table

[Placed in Library. See No. LT-4101/87 for (1) and (2)]

- II. Statement (in English and Hindi) giving reasons for the delay in laying the Department of Telecommunications' Notification G.S.R. No. 314. dated the 26th April, 1986 which was laid on the Table on the 11th March, 1987. [Placed in Library, See No. LT-4054/87]
- I. Report and Accounts (1985-86) of the Hospital Services Consultancy Corporation (India) Limited, New Delhi and related papers
- II. Report and Accounts (1985-86) of the Post Graduate Institute of Medical Education and Research, Chandigarh and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA-MILY WELFARE (KUMARI SAROJ KHAPARDE): Sir, I beg to lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Third Annual Report and Accounts of the Hospital Services Consultancy Corporation (India) Limited, New Delhi, for the year 1985-86, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4206/87 for (1) and (2)]

- II. A copy each (in English and Hindi) of the following papers:
 - (a) Nineteenth Annual Report